

year, will also help in better management of these wildlife reserves and their buffer areas through measures which are expected to ameliorate the living conditions of the local villagers, reduce biotic interference and consequently reduce depredation by wild animals in human habitats. Research in the ecology and veterinary aspects of tigers and panthers is also being conducted.

[Translation]

Social Forestry Scheme for Rajasthan

4225. SHRI KUNJEE LAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the targets fixed under the Social Forestry Scheme in Rajasthan have been achieved during the Seventh Five Year Plan;

(b) if not, the reasons therefor;

(c) the names of districts in which this scheme had been implemented during the Plan period;

(d) the details of assistance provided to Rajasthan for the work; and

(e) the targets fixed for the Eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). In the Seventh Plan period (1985-90), the target and achievement of afforestation/tree planting activities, including social forestry, in Rajasthan under the 20-Point Programme are as given below:-

Target	Achievement
(Area in hectares)	
266000	284945

(c) The afforestation/tree planting activities under the 20-Point Programme were carried out during the Seventh Plan period in all the districts of Rajasthan.

(d) The allocation and utilisation of funds for afforestation/tree planting activities in respect of Rajasthan during the Seventh Five Year Plan are as given below:-

Allocation	Utilisation
Rs. 119.25 crores	Rs. 147.33 crores

(e) The afforestation/tree planting activities are proposed to be substantially expanded during the Eighth Five Year Plan, which is under finalisation.

[English]

Forest Land in Karnataka

4226. SHRI S.B. SIDNAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the area of reserved and unreserved forests in Karnataka;

(b) the area of forests illegally deforested during the past two years and the extent upto which the forest land has declined;

(c) the steps proposed to be taken to check deforestation and the measures taken for afforestation in the State; and

(d) the details of amount provided by the